F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.10.2025

ORDER NO. 182 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** on **01.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Hon'ble Mr. Justice Dilip Gupta, President and	Customs, Excise and Service Tax
01.10.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

3y Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar